

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI.

OA-1939/2003

New Delhi this the 7th day of August, 2003.

Hon'ble Shri Justice V.S. Aggarwal, Chairman  
Hon'ble Shri S.K. Naik, Member(A)

Shri D.K. Nagia,  
Dy. Director (Entomology),  
Regional Plant Quarantine Station,  
Raja Sansi,  
Amritsar(Punjab) ... Applicant  
(through Sh. S.N. Anand, Advocate)

— Versus —

1. Union of India through  
Secretary,  
Ministry of Agriculture,  
(Dept. of Agriculture &  
Cooperation, Krish Bhawan,  
New Delhi.
2. The Plant Protection Advisor,  
Directorate of Plant Protection,  
Quarantine and Storage,  
NH-IV, Faridabad-121001(HR).
3. The Secretary,  
UPSC, Dholpur House,  
New Delhi.
4. Sh. V.K. Yadava,  
Jt. Director (Entomology),  
Directorate of Plant Protection,  
Quarantine and Storage,  
NH-IV, Faridabad-121001(HR). .... Respondents

ORDER (ORAL)

Justice V.S. Aggarwal, Chairman

The applicant states that as he is the senior most Deputy Director (Entomology), he should be considered for promotion as Joint Director (Entomology) and if found fit should be promoted with all consequential benefits. Our attention was drawn by the learned counsel even to the Office Memorandum dated 25.5.1998 but contend that the directions/guidelines have not been adhered to.

*Ms Ag*

2. Admittedly, the representation dated 26.02.2003 has already been submitted by the applicant, a copy of which is on the record.

3. When the rights of the respondents are not likely to be affected, we deem it unnecessary to issue show cause notice to the respondents while disposing of the present application. It is directed that Respondent No.1 would consider the said representation and pass a speaking order to be communicated to the applicant preferably within four months from the date of receipt of a certified copy of the present order.

4. Subject to aforesaid, the OA is disposed of.

Naik  
(S.K. Naik)  
Member(A)

Ag  
(V.S. Aggarwal)  
Chairman

/vv/